

From,

Registrar General,
High Court of Uttarakhand,
Nainital.

To,

All District Judges,
Principal Judge / Judge, Family Courts,
Uttarakhand.

C.L. No. 07/UHC/Admin.B/Misc./2024

Dated- 04 April, 2024

Subject:- Affixing of Welfare Fund Stamps of ₹ 50/- on every Vakalatnama.

Sir,

Apropos to above, kindly find enclosed herewith the letter No. 52 dated 22.02.2024 of Principal Secretary, Law-cum-L.R., State Government, whereby, it is informed that a Welfare Fund Stamp of ₹50/- will be affixed in every vakalatnama to be filed before Hon'ble High Court of Uttarakhand, Tribunal or any other Court or person, and if a vakalatnama is signed by more than one Advocate, then each Advocate will affix a Welfare Fund Stamp of ₹ 50/- in the said vakalatnama.

2. In this regard, I am directed to inform that concerned Sections of High Court of Uttarakhand, all District Judges & Principal Judge/Judges Family Court of State Judiciary and Judicial Officers deputed in the Tribunal of State shall ensure the compliance of the same with immediate effect.

3. You are, therefore, informed and requested accordingly.

Yours sincerely,
Sd/-
(Ashish Naithani)
Registrar General

Copy for information and necessary action to :-

No. 1809

Dated-04.04.2024

(i) P.P.S. to Hon'ble the Chief Justice for placing it before Her Lordship's Kind perusal.

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- (ii) P.S./P.A.s to Hon'ble Judges for placing it before His Lordship's Kind perusal.
- (iii) All the Registrars of the Hon'ble Court.
- (iv) All the Deputy Registrar/Assistant Registrars/Section Officers of the Hon'ble Court.
- (v) Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital.
- (vi) Principal Secretary, Law-cum-LR, Dehradun.
- (vii) Chairman, Commercial Tax Tribunal, Dehradun.
- (viii) Chairman, State Transport Appellate Tribunal, Dehradun.
- (ix) Registrar, State Consumer Redressal Commission, Dehradun.
- (x) Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
- (xi) Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
- (xii) Presiding Officer, Labour Courts, Dehradun, Haridwar & Kashipur, District Udham Singh Nagar.
- (xiii) Presiding Officer, Food Safety Appellate Tribunal, Dehradun & Haldwani.
- (xiv) Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- (xv) Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
- (xvi) Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
- (xvii) Advocate General, State of Uttarakhand.
- (xviii) Chairman, Uttarakhand Bar Council.
- (xix) President/Secretary, High Court Bar Association.
- (xx) Deputy Registrar (IT) of the Hon'ble Court with a request to upload the same in the website of the High Court of Uttarakhand.
- (xxi) Guard File.

Sd/-
Registrar General